

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF DISASTER MANAGEMENT, RELIEF, REHABILITATION AND RECONSTRUCTION
CIVIL SECRETARIAT, J&K, JAMMU/SRINAGAR.

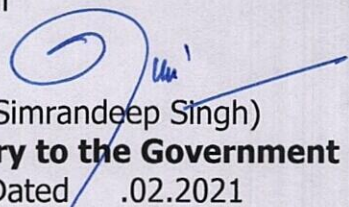
Notification
Jammu, the 11th February, 2021

S.O. 48 .- In exercise of the powers conferred by section 78 of the Disaster Management Act, 2005 (Act No. 53 of 2005), the Government hereby direct that sub-rule (1) of rule 3 of the Jammu and Kashmir Disaster Management Rules, 2007, shall be substituted by the following; namely:-

“(1) The State Disaster Management Authority, with such powers and functions as defined under Section 18 of the Act, shall comprise of the following”:-

i.	Hon'ble Lieutenant Governor	Chairperson
ii.	Advisor (In-charge, Department of Disaster Management, Relief, Rehabilitation & Reconstruction)	Member
iii.	Advisor (In-charge, Department of PWD (R&B))	Member
iv.	Advisor (In-charge, Department of Jal Shakti)	Member
v.	Advisor (In-charge, Department of PDD)	Member
vi.	Advisor (In-charge, Department of Food, Civil Supplies & Consumer Affairs)	Member
vii.	Advisor (In-charge, Department of Revenue)	Member
viii.	Chief Secretary	Member/CEO
ix.	Administrative Secretary, Department of Disaster Management, Relief, Rehabilitation & Reconstruction.	Member

By order of the Government of Jammu and Kashmir


(Simrandeep Singh)
Secretary to the Government
Dated .02.2021

No. DMRRR/DDM/56/2018

Copy to the :-

1.All Financial Commissioners.

2. Director General of Police, J&K.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
4. Principal Resident Commissioner, Government of J&K, New Delhi.
5. All Principal Secretaries to Government.
6. Additional Director General of Police CD, HG, SDRF, J&K.
7. All Commissioner/Secretaries to Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, GoI.
9. Principal Chief Conservator Forests, J&K.
10. Divisional Commissioner, Kashmir/Jammu.
11. Inspector General of Police Kashmir/Jammu.
12. Deputy Commissioners (All).
13. Head of Department (All).
14. District Superintendents of Police (All).
15. Director, Fire & Emergency Services J&K.
16. Director Information Department, J&K.
17. Director (Finance), Department of DMRRR.
18. Commandant SDRF 1st BN Kashmir/2nd BN Jammu.
19. Director, Archives, Archaeology and Museums J&K.
20. General Manager, Government Press, Srinagar/Jammu.
21. Director, Meteorological Department, Jammu.
22. Private Secretary to the Lieutenant Governor.
23. Private Secretary to Advisor (F) to Lieutenant Governor.
24. Private Secretary to Advisor (B) to Lieutenant Governor.
25. Private Secretary to Advisor (BK) to Lieutenant Governor.
26. Private Secretary to Chief Secretary, J&K.
27. Private Secretary to Secretary to the Government, Department of DMRRR.
28. In-charge website General Administration Department for uploading on the Website.
29. In-charge website for uploading on the website www.jksdma.org.
30. Order/Stock file.